



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.11.2023

NOTICE

Please take notice that the following matter listed in Court-III on 29.11.2023 will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 161 of 2021 (PH)	The Registrar of Companies Vs. Protrans Supply Chain Management Pvt. Ltd.	Mangesh Jadhav	Hemant Sethi Hrishikesh Wagh Gaurav H. Seth-R1 to R3

By order of Hon'ble Chairperson

-Sd/-

Registrar